

No.10/QA/State Lab Upgradation/FSSAI/2016
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act 2006)
(Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi
the 8th May, 2018

To

All State Food Commissioners

Sub: Rate Contract for supply of GCMSMS equipment to FSSAI/States/UTs Laboratories –reg.

I am directed to refer to this office letter of even no. dated 20th September, 2017 for supply of GCMSMS under the rate contract and convey the approval of competent authority to the following amendments in para 3 of the Rate Contract:

FOR

3. Equipment to be provided:

Thermo Fisher Scientific India Pvt. Ltd.	Toshvin Analytical Pvt. Ltd.	Agilent technologies India Pvt. Ltd.
TSQ8000 Duo	GCMS-TQ8040	Agilent Model GC 7890B & MSMS Model 7000D

Note 1: In case, the supplier offers higher version of the quoted model at the Rate Contract price, the States/UTs are free to choose the same subject to vetting of Purchase Order from FSSAI.

READ

3. Equipment to be provided:

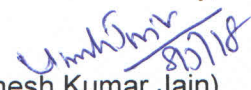
Thermo Fisher Scientific India Pvt. Ltd.	Toshvin Analytical Pvt. Ltd.	Agilent technologies India Pvt. Ltd.
TSQ8000 Duo with Helium Saver Module	GCMS-TQ8040	Agilent Model GC 7890B & MSMS Model 7000D

Note 1: In case, the supplier offers higher version of the quoted model at the Rate Contract price, the States/UTs are free to choose the same subject to vetting of Purchase Order from FSSAI.

2. There is no change in other terms and condition of the Rate Contract.

3. States which have already placed orders for GCMSMS to M/s Thermo Fisher but the orders are yet to be executed are requested to ensure that the firm supplies TSQ8000 Duo with Helium Saver Module.

Yours faithfully,


(Umesh Kumar Jain)
Joint Director/QA

Copy to:

M/s Thermo Fisher Scientific India Pvt. Ltd. A34, Ground Floor, Sector 2, Noida-201301.